IN THE COURT OF ANKUR JAIN ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

SC 02/17

State Vs. Shoaib Khan

FIR No.: 358/16

PS.: Ranjit Singh

U/s: 376 IPC

THROUGH CISCO WEB EX

15.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh Javed Ali, Ld. Counsel for the accused/applicant
Accused produced from Central Jai
Ms. Aarti Pandey Ld. Counsel from DCW with complainant.

Rebuttal arguments on behalf of Ld. Counsel for the State heard. Ld. Counsel for the accused seeks 10 minutes for Sir rebuttal.

Put up at **2:00 pm**.. Links be shared by the Ahlmad of this court accordingly.

(Ankurain)

ASJ(SFTC-01) West

Delhi: 15.07.2020

At 2:00 pm.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State Sh Javed Ali, Ld. Counsel for the accused/applicant Accused produced from Central Jail no. 1.

Ms. Aarti Pandey Ld. Counsel from DCW with complainant.

Written submission on behalf of the accused is filed through whatsapp.

Final arguments concluded. Put up for orders on 24.07.2020.

Till then accused is remanded to Judicial custody. The Jail Superintendent is directed to produce the accused on 24.07.2020. Copy of the order be sent to Jail Superintendent accordingly

Ahlmad is directed to share the link accordingly.

Ankur Jain) ASJ (SATC-01) West

Delhi: 15.07.2020